

National Company Law Tribunal
Allahabad Bench
Allahabad

CPN. 76/2016-2017/16
CP 76 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017.


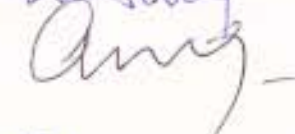
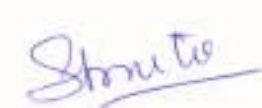
NAME OF THE COMPANY: Shri Lokesh Tiwari.

v/s

M/s Registrar of Companies & Ors.

SECTION OF THE COMPANIES ACT: u/s 241 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
|---------|------|-------------|----------------|-----------|

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|----|----------------------------------|-------------|--|---|
| 1. | Syed Fakhri | Advocate | |  |
| 2. | Anurag Khanna (ANURAG KHANNA) | Sr Advocate | |  |
| 3. | SHANTI SAWASTAVA AGARWAL | Pes. | |  |

Order dated 17.01.2017

76(ND)/2016 Shri Lokesh Tiwari Vs. M/s Registrar of
Companies & Ors.

The pleadings are completed and the CP is coming up for final hearing. The company petitioner filed certain applications to refer the questioned documents to handwriting expert and to receive certain documents on record. The Learned representative for the company and other respondents requested time to file the counter in the applications. Time is extended till 09.02.2017 for reply in the applications and also for hearing.

List on 09.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.01.2017

for compliance for
CPN. 76/2016-2017/16
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